

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2310 of 2014

Dated:17th October, 2014

**Present : Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GSPL India Gasnet Ltd.Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

**Counsel for the Appellant (s): Mr. M. G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava**

Counsel for the Respondent(s): Ms. Sonali Malhotra for PNGRB

ORDER

We have heard Mr. M. G. Ramachandran, Learned Counsel for the Appellant. He has finished his arguments. Admit. Issue notice to the Respondents. Dasti Service is permitted. Registry is directed to number the Appeal as well as in IA. Admit.

Post the matter for IA for Hearing on **14.11.2014 at 02.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. KarpagaVinayagam)
Chairperson**

Jp/Vg